

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

1. DA No. 1791/93

New Delhi this the 3rd Day of June, 1994.

Sh. N.V. Krishnan, Vice-Chairman (A)  
Smt. Lakshmi Swaminathan, Member (J)

Chand Narain Jasuja,  
Post Graduate Teacher,  
Govt. Boys Senior Secondary School  
Rajouri Garden,  
New Delhi.

...Applicant

(By Advocate Sh. S.K. Gupta)

Versus

1. The Lt. Governor of Delhi  
Raj Niwas, Delhi.

2. The Director of Education,  
Directorate of Education,  
Old Secretariat, Delhi.

3. Dy. Secretary (Education),  
Directorate of Education,  
Delhi Administration,  
Old Secretariat, Delhi.

...Respondents

(By Advocate Mrs. Meera Chhibber)

2. DA No. 2094/93

1. D.N. Adlakha,  
Son of Sh. Thakar Dass Adlakha,  
R/o A.G.1/154K, Vikas Puri,  
New Delhi.

2. Satya Bhushan Ahuja,  
Son of Sh. H.R. Ahuja,  
R/o C-4/A-588B, Janakpuri  
New Delhi-58, Tilak Nagar,  
New Delhi-16.

3. Kanhiya Lal,  
son of Sh. Narain Dass,  
R/o Wz-135, Street No.5,  
Krishna Puri, Tilak Nagar,  
New Delhi-18.

...Applicants

(By Advocate Sh. S.K. Gupta)

Versus

1. The Lt. Governor of Delhi,  
Raj Niwas, Delhi.

2. The Director of Education,  
Directorate of Education,  
Old Secretariat,  
Delhi.

3. Deputy Secretary (Education),  
Directorate of Education,  
Delhi Administration,  
Old Secretariat,  
Delhi.

...Respondents

(By Advocate Mrs. Meera Chhibber)

3. OA No. 2584/93

P. N. Sharma,  
S/o Late Sh. Sant Lal Sharma,  
Govt. Boys Senior Secondary  
School, Padam Nagar,  
Delhi-110 007.

...Applicant

(By Advocate Sh. S.K. Gupta)

Versus

1. Govt. of U.T. of Delhi  
through Chief Secretary,  
Delhi & Delhi Govt.  
Rajpura Road, Delhi.

2. The Director of Education,  
Directorate of Education,  
Old Secretariate,  
Delhi.

3. Dy. Secretary (Education),  
Directorate of Education,  
Delhi Administration,  
Old Secretariat,  
Delhi.

...Respondents

(By Advocate Mrs. Meera Chhibber)

ORDER(ORAL)

Mr. N.V. Krishnan:-

These three OAs are being disposed of by this common order with the consent of the parties.

2. The claim of the applicants is for giving them the benefit of promotion to the post of P.G.T. (Drawing and Engineering Drawing) in the pay scale of Rs.500-900 pre-revised w.e.f. 3.1.74 and Rs.1640-2900 w.e.f. 1.1.86 with all consequential benefits based on certain earlier decision. This is opposed by the respondents.

3. During the pendency of this O.A. it was claimed that the reliefs sought have already been given by the Delhi Administration to a number of persons who are juniors to the applicants. This has been denied by the respondents.

4. In view of the subsequent developments, we are not examining the veracity or otherwise of this claim. The learned counsel for the applicant draws our attention to a memorandum No.F.DE 2(8)-(11)/E.II/93-94/15886-16886 dated 25.4.94 issued by the Delhi Administration and another letter dated 4.5.94, in which all Drawing Teachers who are senior to the petitioner in C.W.P. No.1313/73 are given an opportunity to file their claims upto 30.5.94, "so as to enable the Department to consider their cases afresh." The learned counsel states that the applicants have preferred such claims. In the circumstances, he requested that these OAs may be disposed of with a mere direction that these claims may be considered as intimated in the letter dated 25.4.94. This is not opposed by the respondents.

5. In the circumstances, we dispose of these OAs with a direction to the respondents to consider the claims received by them in accordance with their letter dated 25.4.94, referred to above. We make it clear that in case the applicants are aggrieved by any order passed, it is open to them to seek redress in accordance with law. The OAs are disposed of, as above. No costs.

6. A copy of this order be placed in each file.

*Lakshmi Swaminathan*  
(Smt. Lakshmi Swaminathan)  
Member(J)

*Chu*  
3.6.94  
(N.V. Krishnan)  
Vice-Chairman(A)